

**ATTENDANCE-CUM-ORDER SHEET OF HEARING**

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH**

C.P.No.10/252/GB/2017

P.K.D. Securities Ltd.

... Applicant

- versus -

Registrar of Companies, Shillong

... Respondent

**Present :** Hon'ble Mr. Justice P K Saikia, Member(J)

**Date of Order: 5<sup>th</sup> April 2017**

Name of the Company	P.K.D. Securities Ltd.		
Under Section	252		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**ORDER**

Mr H.S. Kumbhat, Director of the company, namely P.K.D. Securities Ltd. having its registered office at G.N.B. Road, Guwahati-781003, District- Kamrup (M), Assam is present for the applicant company.

2. Mr Kumbhat submits that he needs to file some additional documents under an affidavit in order to substantiate his claim made in this proceeding.

3. It may be stated that the application has been filed in view of the resolution adopted by the Shareholders of the company in its Annual General Meeting held on 06.03.2017.

4. In view of the above, list this matter on 18.04.2017.
5. The applicant is directed to submit the additional documents under affidavit on or before the next date fixed.



Member (Judicial)  
National Company Law Tribunal,  
Guwahati Bench,  
Guwahati.

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